

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3256
TO BE ANSWERED ON 22.03.2017**

Upliftment of Minority

!3256. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a): the details of the schemes/programmes being implemented for upliftment of the minorities;
- (b) the State-wise and scheme-wise details of funds allocated/released and utilized for the said purpose in the Country including Chhattisgarh during each of the last three years and the current year;
- (c) whether any survey/assessment has been conducted/made in regard to socio-economic condition of the minorities; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a): The following schemes/programmes are being implemented for upliftment of the minorities, namely, Muslims, Christians, Sikhs, Buddhists, Parsis and Jains:-
 - (1) Pre-Matric Scholarship Scheme
 - (2) Post-Matric Scholarship Scheme
 - (3) Merit-cum-Means based Scholarship Scheme
 - (4) Maulana Azad National Fellowship for minority
 - (5) Free coaching and allied Scheme
 - (6) “Padho Pardesh”– Scheme of Interest Subsidy on Educational Loans for Overseas Studies for the Students belonging to the Minority Communities
 - (7) Support for students clearing Prelims conducted by UPSC, SSC, State Public Service Commission (PSC) etc. (Nai Udaan)
 - (8) Jiyo Parsi

(9) Grants-in-Aid to NGOs/Trust/Society (implemented through Maulana Azad Education Foundation).

(10) Begum Hazrat Mahal National Scholarship for Meritorious Girls belonging to the Minorities(implemented through Maulana Azad Education Foundation).

(11) Seekho Aur Kamao

(12) Nai Roshni

(13) Nai Manzil

(14) USTTAD (Upgrading the Skills and Training in Traditional Arts/Crafts for Development)

(15) Multi Sectoral Development Programme (MsDP), Central Sponsored Scheme, is being implementing in 710 Minority Concentration Blocks, 66 Minority Concentration Towns & 13 Cluster of Contiguous Villages. This programme provides financial support for creation of assets for education (viz., school buildings, ACRs, Polytechnics, ITIs , Hostels, etc.), Health Centers, SadbhavMandap, Drinking Water Project, Road, Income Generation Projects etc. to States/UTs.

(16) In addition, National Minorities Development and Finance Corporation (NMDFC), a CPSE under this Ministry, provides concessional loans to minorities for self-employment and income generating ventures. The schemes of NMDFC are implemented through respective State Channelizing Agencies.

(b): The State-wise and Scheme-wisedetails of funds allocated/released by the Ministry for the said purpose in the Country including Chhattisgarh during each of the last three years and the current year are attached at**Annexure-I to V**. The State-wise and Scheme-wisedetails of funds allocated/released by MsDP and beneficiaries covered are at **Annexure-VI**. The State-wise and Scheme-wisedetails of funds allocated/released by NMDFC and beneficiaries covered are at **Annexure-VII**.

(c)& (d): No, Madam.

S. No.	States/UTs	Pre-matric Scholarship Scheme								Post-matric Scholarship Scheme								Merit-cum Means based Scholarship Scheme							
		2013-14		2014-15		2015-16*		2016-17		2013-14		2014-15		2015-16*		2016-17		2013-14		2014-15		2015-16*		2016-17	
		Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released	Financial Allocation	Fund Released
1	Andhra Pradesh		62.39		28.15		35.40				12.36		3.52		9.05				4.25		1.52		3.20		
2	Telangana		0.00		48.03		40.63				0.00		6.98		11.94				0.00		3.39		5.24		
3	Arunachal Pradesh		0.00		0.00		0.00				0.00		0.00		0.00				0.00		0.00		0.00		
4	Assam		39.21		40.98		22.82				19.17		21.70		20.50				10.69		11.59		13.60		
5	Bihar		0.00		0.00		6.35				18.20		19.49		22.65				17.86		38.02		31.22		
6	Chhattisgarh		4.87		6.61		3.82				1.52		1.49		1.19				0.91		1.69		1.52		
7	Goa		0.63		0.23		0.22				0.00		0.05		0.11				0.26		0.41		0.42		
8	Gujarat		37.87		52.94		34.44				17.75		21.13		12.91				6.28		11.66		10.60		
9	Haryana		0.00		0.00		0.19				0.30		0.52		1.84				2.28		2.94		3.30		
10	Himachal Pradesh		0.70		0.78		0.36				0.06		0.18		0.26				0.45		0.37		0.29		
11	Jammu & Kashmir		17.43		43.36		0.00				15.74		10.00		11.42				5.54		18.23		16.30		
12	Jharkhand		4.53		9.46		7.94				6.71		6.81		6.78				4.90		4.38		6.22		
13	Karnataka		43.40		63.85		69.77				29.39		53.77		32.68				14.63		50.26		36.55		
14	Kerala		67.01		85.39		65.39				21.68		32.80		21.04				40.11		73.30		62.36		
15	Madhya Pradesh		10.85		13.36		11.25				7.34		6.68		8.50				3.61		8.22		7.78		
16	Maharashtra		56.49		75.16		52.41				38.72		35.24		23.99				18.43		13.93		17.32		
17	Manipur		4.64		6.66		0.78				5.79		5.38		2.07				2.00		1.60		1.12		
18	Meghalaya		3.50		4.67		0.49				0.10		0.26		3.27				2.13		2.66		2.80		
19	Mizoram		23.00		43.57		12.55				1.52		0.33		0.44				0.36		0.00		0.24		
20	Nagaland		6.24		13.75		8.61				0.20		0.20		0.66				3.02		3.74		3.47		
21	Odisha		3.04		3.12		0.40				2.42		2.59		2.19				1.77		1.49		1.55		
22	Punjab		70.44		72.42		46.43				41.38		46.88		31.84				23.48		29.50		24.15		
23	Rajasthan		31.66		44.98		30.73				22.97		26.91		19.41				6.66		7.35		11.30		
24	Sikkim		0.71		1.11		0.53				0.21		0.14		0.24				0.40		0.30		0.22		
25	Tamil Nadu		40.68		74.76		46.00				30.19		39.81		24.78				13.88		16.01		13.85		
26	Tripura		0.82		2.27		0.99				0.42		0.36		0.51				0.48		0.39		0.60		
27	Uttar Pradesh		259.35		155.10		123.58				129.90		65.03		66.69				43.83		45.34		45.53		
28	Uttarakhand		0.00		9.25		2.66				0.00		0.70		1.42				1.55		1.58		1.85		
29	West Bengal		169.36		225.31		280.24				90.87		91.63		45.98				28.29		29.38		32.23		
30	Andaman & Nicobar		0.05		0.13		0.00				0.01		0.00		0.00				0.03		0.00		0.01		
31	Chandigarh		0.75		0.38		0.18				0.07		0.11		0.11				0.14		0.11		0.09		
32	Dadra & Nagar Haveli		0.04		0.05		0.01				0.01		0.00		0.01				0.00		0.00		0.01		
33	Daman & Diu		0.14		0.23		0.00				0.02		0.00		0.01				0.02		0.01		0.01		
34	Delhi		3.67		2.35		0.02				0.41		0.34		0.79				1.44		1.81		2.46		
35	Lakshadweep		0.00		0.00		0.00				0.00		0.00		0.00				0.00		0.00		0.00		
36	Puducherry		0.23		0.42		0.29				0.12		0.08		0.15				0.13		0.10		0.14		
	Total	982.30	963.70	1130.00	1128.81	1040.10	905.48	931.00	3.81	542.53	515.56	598.50	501.11	580.10	385.43	550.00	16.04	268.60	259.84	350.00	381.27	335.00	357.55	395.00	2.73

* Provisional data as on 06.03.2017. Disbursement of scholarships for the year 2015-16 still continues.

Annexure-II referred to in reply to part (b) of Lok Sabha Unstarred Question No.3256 for answer on 22.03.2017. State-wise expenditure under Free Coaching and Allied Scheme for the candidates belonging to minority communities for the last years and current year (as on 15.03.2017)

Sl. No.	States/Uts	2013-14		2014-15		2015-16		2016-17	
		Fund Allocation	Amount released (Rs.in Cr.)	Fund Allocation	Amount released (Rs.in Cr.)	Fund Allocation	Amount released (Rs.in Cr.)	Fund Allocation	Amount released (Rs.in Cr.)
1	Andaman & Nicobar	No state-wise fund allocation	0.00	No state-wise fund allocation	0.00	No state-wise fund allocation	0.00	No state-wise fund allocation	0.00
2	Andhra Pradesh		3.99		10.96		2.61		2.86
3	Arunachal Pradesh		0.00		0.00		0.00		0.00
4	Assam		0.79		0.65		0.04		0.04
5	Bihar		0.90		0.08		0.00		0.00
6	Chandigarh		0.11		0.07		0.45		0.05
7	Chhattisgarh *		0.00		0.00		0.00		0.00
8	Dadar & Nagar Haveli		0.00		0.00		0.00		0.00
9	Daman and Diu		0.00		0.00		0.00		0.00
10	Delhi		1.59		1.11		2.78		1.27
11	Goa		0.00		0.00		0.00		0.00
12	Gujarat		0.37		0.13		0.78		0.00
13	Haryana		0.31		0.13		0.20		0.14
14	Himachal Pradesh		0.00		0.00		0.00		0.00
15	Jammu & Kashmir		0.26		1.35		0.18		0.30
16	Jharkhand		0.38		0.00		0.59		0.00
17	Karnataka		2.35		2.82		8.45		6.11
18	Kerala		1.40		0.87		1.79		0.29
19	Madhya Pradesh		1.24		0.42		0.81		0.07
20	Maharashtra		0.58		1.20		5.90		4.46
21	Manipur		0.65		0.96		0.17		0.23
22	Meghalaya		0.00		0.13		0.16		0.13
23	Mizoram		0.14		0.57		0.00		0.00
24	Nagaland		0.06		0.00		0.00		0.00
25	Odisha		0.00		0.00		0.00		0.00
26	Punjab		0.00		0.00		0.00		0.00
27	Rajasthan		0.92		0.80		1.18		0.68
28	Sikkim		0.00		0.00		0.00		0.00
29	Tamil Nadu		0.23		0.08		0.00		0.00
30	Telangana		0.00		1.80		7.65		5.97
31	Tripura		0.00		0.00		0.00		4.33
32	Uttar Pradesh		4.64		4.40		5.60		2.51
33	Uttarakhand		0.19		0.08		0.05		0.05
34	West Bengal		2.55		2.89		5.49		4.57
35	Lakshadweep		0.00		0.00		0.00		0.00
36	Puducherry		0.00		0.00		0.00		0.00
	Total	23.76	23.66	31.67	31.49	45.00	44.87	40.00	34.05

* No Institution/Organisation functioning in Chhattisgarh has applied /fulfilled the mandatory criteria for empenalment under the Free Coaching & Allied Scheme.

Annexure-III referred to in reply to part (b) of Lok Sabha Unstarred Question No.3256 for answer on 22.03.2017. State- wise, Financial Allocation & Achievements under various Scholarship Schemes for the last three years and current year (as on 15.03.2017)

The details of funds allocated and released under the schemes of Maulana Azad National Fellowship, Support for minority students clearing prelims conducted by UPSC/SSC/State PSCs etc., Padho Pardesh-interest subsidy on educational loan for overseas studies and Jiyo Parsi

(Rs. in Crore)

S.No.	Schemes	Year							
		2013-14		2014-15		2015-16		2016-17 (As on 15.03.2017)	
		Fund Allocated	Fund Released	Fund Allocated	Fund Released	Fund Allocated	Fund Released	Fund Allocated	Fund Released
1	Maulana Azad National Fellowship	50.11	50.02	1.00	0.12	55.58	55.52	120.00	119.92
2	Support for minority students clearing prelims conducted by UPSC/SSC/State PSCs etc.	1.96	1.95	2.50	2.96	45.00	44.87	40.00	33.32
3	Padho Pardesh-interest subsidy on educational loan for overseas studies			3.50	3.50	4.19	4.15	4.00	4.00
4	Jiyo Parsi	0.66	0.41	0.50	0.50	1.25	1.18	1.55	1.29

Note: No State-wise fund allocation and released under above mentioned schemes

Annexure-IVa referred to in reply to part (b) of Lok Sabha Unstarred Question No.3256 for answer on 22.03.2017.

Details of State-wise & Year-wise Grants-in-aid Sanctioned by MAEF in last three years & current Year up to 18.3.2017

Sl. No.	State/UT	2013-14		2014-15		2015-16		2016-17 (up to 18.3.17)	
		No. of NGOs	Grants Sanctioned	No. of NGOs	Grants Sanctioned	No. of NGOs	Grants Sanctioned	No. of NGOs	Grants Sanctioned
1	Andhra Pradesh	2	2500000	1	2000000	3	5000000	0	0
2	Assam	4	6500000	1	1000000	2	4000000	0	0
3	Bihar	2	4000000	2	6000000	2	2025000	2	4000000
4	Chattisgarh	0	0	0	0	0	0	2	2300000
5	Gujarat	8	10750000	2	3000000	5	4800000	1	2000000
6	Haryana	13	18500000	6	5500000	4	4300000	1	2500000
7	Himachal Pradesh	0	0	0	0	1	200000	0	0
8	Jammu & Kashmir	2	2000000	0	0	3	3800000	0	0
9	Jharkhand	3	6000000	0	0	0	0	0	0
10	Karnataka	7	9000000	3	3300000	5	5500000	5	8050000
11	Kerala	12	11900000	6	7500000	4	2950000	2	3000000
12	Madhya Pradesh	2	1800000	3	950000	1	500000	1	500000
13	Maharashtra	9	12000000	5	7500000	11	13000000	4	8100000
14	Mizoram	0	0	0	0	1	2000000	0	0
15	Odisha	0	0	0	0	0	0	1	300000
16	Punjab	1	250000	0	0	0	0	0	0
17	Rajasthan	0	0	1	1000000	0	0	0	0
18	Tamil Nadu	0	0	1	1500000	1	1500000	0	0
19	Telangana	1	1000000	0	0	0	0	0	0
20	Uttar Pradesh	54	63800000	17	14700000	28	28650000	20	34600000
21	Uttaranchal	0	0	0	0	5	5100000	1	2000000
22	West Bengal	0	0	0	0	1	800000	0	0
	Total	120	150000000	48	53950000	77	84125000	40	67350000

Annexure-IVb referred to in reply to part (b) of Lok Sabha Unstarred Question No.3256 for answer on 22.03.2017.

MAULANA AZAD EDUCATION FOUNDATION (MINISTRY OF MINORITY AFFAIRS, GOVT. OF INDIA)

Details of funds allocated/utilized under Hazrat Begum Mahal National Scholarship for Meritorious Girls belonging to Minorities during the last three years

S. No.	Name of State/UTs	2013-2014	2014-2015	2015-2016
		Funds allocated/ utilized	Funds allocated/ utilized	Funds allocated/ utilized
		Rs. in crores	Rs. in crores	Rs. in crores
1	Andaman & Nicobar	0.008	0.0096	0.0024
2	Andhra Pradesh	2.22	2.87	1.67
3	Arunachal Pradesh	0.00	0.00	0.00
4	Assam	1.86	2.95	2.80
5	Bihar	4.13	5.48	5.42
6	Chandigarh	0.01	0.01	0.01
7	Chattisgarh	0.05	0.02	0.02
8	Dadra & Nagar Haveli	0.00	0.00	0.00
9	Daman & Diu	0.00	0.00	0.00
10	Delhi	0.51	0.66	0.66
11	Goa	0.00	0.01	0.01
12	Gujarat	1.40	1.82	1.88
13	Haryana	0.04	0.10	0.04
14	Himachal Pradesh	0.00	0.01	0.00
15	Jammu & Kashmir	0.21	0.12	0.56
16	Jharkhand	1.23	1.57	1.33
17	Karnataka	2.42	3.22	3.27
18	Kerala	5.71	7.08	8.19
19	Lakshadweep	0.00	0.00	0.00
20	Madhya Pradesh	1.17	1.52	1.27
21	Sikkim	3.51	4.98	4.80
22	Manipur	0.14	0.24	0.07
23	Meghalaya	0.01	0.02	0.20
24	Mizoram	0.00	0.00	0.00
25	Nagaland	0.01	0.03	0.00
26	Odisha	0.20	0.30	0.36
27	Puducherry	0.02	0.03	0.02
28	Punjab	0.18	0.30	0.30
29	Rajasthan	1.11	1.31	1.61
30	Sikkim	0.00	0.00	0.00
31	Tamil Nadu	3.01	3.84	4.89
32	Telangana	0.00	0.00	1.07
33	Tripura	0.00	0.00	0.00
34	Uttar Pradesh	9.53	12.52	13.42
35	Uttarakhand	0.23	0.34	0.52
36	West Bengal	3.27	3.16	3.18
		42.19	54.51	57.60

Annexure-V referred to in reply to part (b) of Lok Sabha Unstarred Question No.3256 for answer on 22.03.2017.

Details of funds allocated/released by the Ministry during each of the last three years and the current year

Seekho aur Kamao –This scheme has been implemented since 2013-14 for placement linked skill development of minorities. It aims at upgrading the skills of minority youth in various modern/traditional skills depending upon their qualification, present economic trends and market potential, which can earn them a suitable employment or make them suitably skilled to go for self-employment. The scheme is implemented through Project Implementing Agencies (PIAs) all over the country. The funds utilized under this scheme for the financial year 2013-14, 2014-15, 2015-16 & 2016-17 are Rs.17.00 crore, Rs.46.21 crore, Rs.191.96 crore and Rs.58.68 crore (data provisional for the year 2016-17) respectively. Funds are not allocated to the States under this scheme.

USTTAD - The scheme “Upgrading the Skills and Training in Traditional Arts/Crafts for Development (USTTAD)” has been started during 2014-15. The scheme aims at capacity building and updating the traditional skills of master craftsmen/artisans; documentation of identified traditional arts/crafts of minorities; set standards for traditional skills; training of minority youths in various identified traditional arts/crafts through master craftsmen; and develop national and international market linkages. The scheme is implemented through Project Implementing Agencies (PIAs) and through selected Knowledge Partners.

Funds are not allocated to the States under this scheme. However, the funds allocated and utilized for implementation of this scheme in various States during last three years and current year are as follows:

(Rs. in Crore)

Year	Revised Estimates (RE)	Funds utilized
2014-15	0.50	0.44
2015-16	17.00	16.90
2016-17	20.00	16.37 (upto 15.03.2017)

Nai Roshni - “Nai Roshni” is an exclusive scheme for Leadership Development of Minority Women with an aim to empower and instill confidence in women by providing knowledge, tools and techniques for interacting with Government systems, banks and intermediaries at all levels. The scheme is implemented in States through selected Project Implementing Agencies (PIAs). No State-wise funds are allocated/released under the scheme “Nai Roshni”. However, the funds allocated and utilized for implementation of the scheme during last three years and current year are as follows:

(Rs. in Crore)

Year	Budgetary Allocation	Revised Estimates	Funds Utilized
2013-14	15.00	14.74	11.95
2014-15	14.00	14.00	13.99
2015-16	15.00	15.00	14.99
2016-17	15.00	15.00	14.54 (Upto 15.03.2017)

NaiManzil – This scheme is an education–cum–skill based project which has been rolled out in 2016-17 only. Against the target of 70,000 trainees for 2016-17, 61,200 trainees amounting to Rs.103.73 crores have been approved during 2016-17 till 21.03.2017.

Annexure-VI referred to in reply to part (b) of Lok Sabha Unstarred Question No.3256 for answer on 22.03.2017.

State-wise details of funds allocated/released under MsDP Grants-in-aid Sanctioned by MsDP for infrastructure development for the last three years and current year (as on 15.03.2017)

	During 2013-14		During 2014-15		During 2015-16		During 2016-17	
State	Projects Approved	Fund Released	Projects Approved	Fund Released	Projects Approved	Fund Released	Projects Approved	Total Released
Rs. in lakh								
Uttar Pradesh	40434.20	26074.61	13775.33	13204.81	26725.60	32468.00		7932.41
West Bengal	58120.27	35675.52	22009.95	37590.75	18005.28	20768.00	24269.40	17294.28
Assam	551.96	3137.52	749.74	1111.98	19632.06	19862.27	23700.94	13812.37
Bihar	10410.77	5661.36	14015.18	9808.29	6802.26	4499.36	10366.72	9554.67
Manipur	3251.82	2582.23	540.57	405.44	5697.30	3815.20	719.85	2998.80
Haryana	2513.45	1905.17			2421.30	1210.65	3302.80	1151.40
Chhattisgarh	2009.46	1004.74					1613.30	1025.06
Jharkhand	1654.74	2283.19	996.05	598.63	44.00	962.90	4775.60	5331.51
Uttarakhand		1080.12	4952.68	2293.18		2521.12	2329.26	1661.21
Maharashtra		322.24	659.73	329.86	7814.79	3268.20		130.62
Karnataka	3819.68	1163.05	4112.51	1635.04	2970.00	3769.27	6894.25	3414.10
Andaman & Nicobar Island		41.30		22.22		41.34		0.00
Odisha	3099.44	1561.32	2370.50	198.75		1405.00		0.00
Meghalaya	599.50	293.86	3.60	534.69	786.93	676.15		331.78
Kerala	2016.12	1014.87	427.30	213.84	1290.72	2021.55		0.00
Mizoram	764.84	1030.81				422.19		70.19
Jammu & Kashmir	646.724	323.36			917.33	480.00		448.16
Delhi		352.17	5.52	120.45		113.81		0.00
Madhya Pradesh	503.09	346.54			893.69	446.84		212.79
Sikkim	581.40	287.20	1233.60	618.60		498.54		0.00
Arunachal Pradesh	6211.37	4182.76	122.32	329.47	2722.26	4330.14	6368.20	4793.51
Andhra Pradesh	1798.69	899.45	3505.61	1748.72			7417.39	4768.22
Telangana	1512.72	756.57	2718.35	271.79		1079.36	7560.00	3780.00
Tripura	3478.70	1722.78	4368.52	3124.13	5042.10	3685.27	3332.88	3322.59
Punjab	2143.17	1085.81			683.10	1050.00		0.00
Rajasthan	2280.32	533.19	4231.94	2625.95	6173.74	2639.36	4971.46	3922.92
Total	148402.43	95321.74	80799.00	76786.57	108622.46	112034.51	107622.05	85956.59

**Annexure-VII referred to in reply to part (b) of Lok Sabha Unstarred Question No.3256 for answer on 22.03.2017. National Minorities Development & Finance Corporation
Statement showing fund disbursed and beneficiaries assisted to States/SCA's during the last three F.Y's including current F.Y.
(i.e 2013-14 to 2016-17 upto 28.02.2017)**

Amt. Rs. in Crs.																		
S.No.	STATE	NAME OF SCA	Micro Credit								Term Loan							
			2013-2014		2014-2015		2015-2016		2016-2017		2013-2014		2014-2015		2015-2016		2016-2017	
			Amt	Benefs.	Amt	Benefs.	Amt	Benefs.	Amt	Benefs.	Amt	Benefs.	Amt	Benefs.	Amt	Benefs.	Amt	Benefs.
1	CHANDIGARH	CHCFDCL										0.20	21					
2	CHHATISGARH	CHACDFC			1.50	667						1.50	158					
3	GUJARAT	GMFDC												2.00	133			
4	HARYANA	HBCKN												8.50	567			
		MDA	1.50	667	0.80	356	1.00	400				0.20	21	0.10	7			
5	HIMACHAL PRADESH	HPMFDC								3.50	368	5.50	580	3.75	250	4.75	317	
6	JAMMU & KASHMIR	JKEDI								5.00	526	5.00	526	30.50	2034	25.00	1667	
		JKSCSTDC														1.00	67	
		JKSFC														2.00	134	
		JKWDC				0.90	360	0.30	120	10.00	1053	15.00	1580	7.44	496	7.70	513	
7	KARNATAKA	KMDC								18.50	1947	20.00	2105	10.00	667	7.50	500	
8	KERALA	KBCDC	4.00	1778	7.00	3111		8.00	3200	26.50	2789	25.00	2631	60.00	4000	20.00	1334	
		KSCFFDC	20.00	8888	30.00	13332	30.00	12000	10.00	4000	1.00	105	3.50	369	1.00	67		
		KSMDFC										8.00	842	11.60	773	8.00	533	
		KSWDC	1.00	444	1.00	444				20.50	2158	18.00	1895	39.00	2599	20.00	1334	
9	MAHARASHTRA	MAAAVM										10.00	1053					
10	MIZORAM	MCAB										2.00	211	2.00	133			
11	NAGALAND	NIDC								4.00	422	5.00	527					
		NSSWB	0.96	427	3.50	1556												
12	PUDUCHERRY	PDBCMD	1.50	667	1.00	444	1.75	700		1.50	158	1.00	105	3.25	217			
13	PUNJAB	BACKFINCO								7.00	738	11.00	1159	4.50	300	1.00	67	
14	RAJASTHAN	RMFDCC			0.50	222				40.00	4211	19.50	2053	20.00	1333	15.00	999	
15	TAMILNADU	TAMCO	14.00	6222	31.50	14000	5.00	2000	28.00	11200	6.00	632	7.00	737	5.00	333	7.00	467
16	TRIPURA	TMCDC								9.00	948	12.00	1263	15.00	999	19.00	1266	
17	UTTRAKHAND	UMFDC												1.00	67			
18	WEST BENGAL	WBMDFC	80.00	35555	110.00	48889	125.00	50000	155.00	62000	50.00	5263	75.00	7895	85.00	5668	65.00	4333
Grand Total			122.96	54648	186.80	83021	163.65	65460	201.30	80520	202.50	21318	244.40	25731	309.64	20643	202.95	13531

